

Mrs. P. C. Misra (1)  
T. Barik  
B. Samanta

(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

656

O.A./T.A./R.A. No.....1995

Laxminaray G. 202.....Applicant (s)

Versus

Vazir of Andhra.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER  Registrar	J. P. O. of 656/12 is filed.  19/11/95
1	19.2.96	No response when called. One more chance is given to file English translation to be filed by 26.2.1996. Guruji MEMBER (ADMINISTRATIVE)	In this application on 19.2.96, the applicant has challenged the order of leebhim for the first of 26.2.96.  for Registrar,
2.	27.2.96	No response when called. On 19.2.96 when the case was called no one was present. Obviously the applicant has lost all interest in pursuing the case. Dismissed.  Mayur Member (Admn.)	for Registrar,  10.11.95